

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

श्री सुरेन्द्र सिंह नागर (उत्तर प्रदेश): चेयरमैन सर, हमारा नोटिस है। ...*(व्यवधान)*...

SHRI SUKHENDU SEKHAR RAY (West Bengal): I have given notice under Rule 267. ...*(Interruptions)*...

श्री सुरेन्द्र सिंह नागर: चेयरमैन सर, हमारा नोटिस है। ...*(व्यवधान)*...

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Petroleum and Natural Gas and related papers

THE MINISTER OF PETROLEUM AND NATURAL GAS; AND THE MINISTER OF STILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum and Natural Gas, under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006:—
 - (1) F.No. PNGRB/M(C)/62/2018, dated the 19th December, 2018, publishing the Petroleum and Natural Gas Regulatory Board (Determination of Petroleum and Petroleum Products Pipeline Transportation Tariff) Amendment Regulations, 2018.
 - (2) F. No. PNGRB/F&C/Amendment PNGRB Regulations, dated the 8th January, 2019, publishing the Petroleum and Natural Gas Regulatory Board (Levy of Fee and Other Charges) Amendment Regulations, 2018. [Placed in Library. See No. L.T. 10856/16/19]
- II. A copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas Notification No. G.S.R. 1216 (E), dated the 18th December, 2018, notifying the First Statutes of the Indian Institute of Petroleum and Energy, 2018, under Section 45 of the Indian Institute of Petroleum and Energy Act, 2017. [Placed in Library. See No. L.T. 10858/16/19]

Notifications of the Ministry of Labour and Employment

श्रम और रोजगार मंत्रालय में राज्य मंत्री (श्री संतोष कुमार गंगवार): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. A copy each (in English and Hindi) of the following Notifications of the

Ministry of Labour and Employment, under sub-section (6) of Section 26 of the Payment of Wages Act, 1936:—

- (1) G.S.R. 53 (E), dated the 29th January, 2019, publishing the Payment of Wages (Mines) Amendment Rules, 2019.
- (2) G.S.R. 54 (E), dated the 29th January, 2019, publishing the Payment of Wages (Railways) Amendment Rules, 2019.
- (3) G.S.R. 55 (E), dated the 29th January, 2019, publishing the Payment of Wages (Air Transport Services) Amendment Rules, 2019.

[Placed in Library. *See* No. L.T.10956/16/19]

- II. A copy (in English and Hindi) of the Ministry of Labour and Employment Notification No. G.S.R. 56, dated the 29th January, 2019, publishing the Minimum Wages (Central) Amendment Rules, 2019, under Section 30A of the Minimum Wages Act, 1948.

[Placed in Library. *See* No. L.T.10956/16/19]

- III. A copy (in English and Hindi) of the Ministry of Labour and Employment, Notification No. G.S.R. 57 (E), dated the 29th January, 2019, publishing the Maternity Benefit (Mines and Circus) Amendment Rules, 2019, under sub-section (3) of Section 28 of the Maternity Benefit Act,

[Placed in Library. *See* No. L.T.10956/16/19]

- IV. A copy (in English and Hindi) of the Ministry of Labour and Employment, Notification No. G.S.R. 58 (E), dated the 29th January, 2019, publishing the Payment of Bonus (Amendment) Rules, 2019, under sub-section (3) of Section 38 of the Payment of Bonus Act, 1965.

[Placed in Library. *See* No. L.T.10956/16/19]

- V. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, under sub-section (5) of Section 38 of the Industrial Disputes Act, 1947:—

- (1) S.O. 6362 (E) dated the 28th December, 2018, amending the Industrial Disputes Act, 1947 to add 'Chemical Fertilizer Industry' in the First Schedule to the said Act. [Placed in Library. *See* No. L.T.10859/16/19]

- (2) G.S.R. 59 (E), dated the 29th January, 2019, publishing the industrial Disputes (Central) Amendment Rules, 2019.

[Placed in Library. *See* No. L.T.10956/16/19]

Report and Accounts (2017-18) of National Institute of Unani Medicine, Bengaluru

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Institute of Unani Medicine, Bengaluru, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T.11060/16/19]

Reports and Accounts (2017-18) of ANIIDCO, Port Blair and Coir Board, Kochi and related papers

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (श्री गिरिराज सिंह): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- 1. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Thirtieth Annual Report and Accounts of the Andaman and Nicobar Islands Integrated Development Corporation Limited (ANIIDCO), Port Blair, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T.10959/16/19]